

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 210
(IB)-210(ND)2017
IA-2276/2021

IN THE MATTER OF:

M/s. PR International

... **Applicant/Petitioner**

Versus

M/s. GTHS Retails Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016 (Liq.)

Order delivered on 11.05.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the RP : Mr. Sandeep Kumar, Adv. Mohit Nandwani along
with CMA Kamal Deep Tyagi- For the Erstwhile RP
For the IBBI : Adv. Nidhi Khanna, Sh. Rajesh Kumar, G.M. IBBI

ORDER

IA-2276/2021: As prayed by Mr. Rajesh Kumar, G.M. IBBI further 4 weeks' time is granted for complying with the order dated 17.01.2023 and filing the requisite report.

List on 19.07.2023.

-sd-

(L. N. GUPTA)
MEMBER (T)

-sd-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)